

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3310
ANSWERED ON:05.02.2004
WELFARE SCHEMES FOR SCs
RATTAN LAL KATARIA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated schemes for the welfare of Scheduled Castes for Tenth Five Year Plan period;
- (b) if so, the details thereof; and
- (c) the funds allocated for Tenth Five Year Plan for the welfare of these classes, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

- (a) Yes, Sir.
- (b) The details of the schemes formulated by the Ministry for the Tenth Five Year Plan may be seen in the Annual Report of the Ministry.
- (c) The allocations are not made State-wise under the schemes of this Ministry but allocation of funds to the States depends on receipt of proposals and utilization reports in respect of previous releases. Rs.5786 crores has been provided in the Tenth Five Year Plan for the welfare of Scheduled Castes.